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## (2024) 07 MEG CK 0067

## **Meghalaya High Court At Shillong**

Case No: Miscellaneous Case (WA) No. 25 Of 2024

Byrnihat Industries Association

APPELLANT

Vs

Meghalaya Power Generation Corporation Limited Through

The Director Generation,

Lumjingshai, Shillong, Short Round Road, Meghalaya �

793001 & Ors.

RESPONDENT

Date of Decision: July 31, 2024

Hon'ble Judges: S. Vaidyanathan, CJ; W. Diengdoh, J

Bench: Division Bench

Advocate: R. Dutta, A. Kumar, A.H. Kharwanlang

Final Decision: Disposed Of

## **Judgement**

- 1. This is an application seeking leave to appeal against the order dated 25.06.2024 passed by the learned Single Judge in WP(C) No. 218 of 2024.
- 2. Leave is granted.
- 3. Registry is directed to diarize the appeal.
- 4. MC (WA) No.25 of 2024 stands disposed of.